NATIONAL COMPAN<u>¥3</u>LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/2008	TP 09/2016	For orders	397/398	M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.NAMAN JHABAKH +9199621 00188	RS,6 &7	

ORDER

One of the Petitioners is present. Counsel for Respondent 5,6 and 7 is present. The Petitioner who is present requested for adjournment till 02.02.2018. List it on 02.02.2018 at 3.00 pm.

Member (T)

Member (J)